

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2270
TO BE ANSWERED ON 12.03.2025**

USE OF FASTAG SYSTEM FOR PARKING FACILITIES AT RAILWAY STATIONS

2270. SHRI RAJKUMAR CHAHAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has considered implementation of the FASTag system for parking facilities at railway stations to enhance transparency and efficiency in fee collection;**
- (b) whether there are any measures in place to gather real-time data on the number of vehicles using parking facilities at railway stations for better planning and policy formulation;**
- (c) the steps taken to address disputes between contractors and users at railway station parkings and the manner in which automated systems like FASTag is likely to help mitigate such disputes;**
- (d) whether the Government has plans to assess the pressure on existing parking spaces and consider expansions based on vehicle inflow data; and**
- (e) whether the Government has formulated or planned to formulate policies based on parking duration data to optimize parking utilization and address congestion issues effectively?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Parking charges are collected as per rates prescribed by the Railway Administration. In order to enhance transparency and efficiency in fee collection, zonal railways have been advised to undertake measures like digital payment facility (cashless) through various digital methods, automated entry and exit, automated fee receipt, etc wherever feasible. At present, there is no FASTag system for parking facility at stations.

Periodical surveys are conducted to assess the number of vehicles using parking facilities at railway station for better planning of area and policy formulation. Assessment of parking users are also obtained from the parking coupons issued.

To mitigate the complaints of parking users, rate list is displayed at prominent places in parking sites and digital payment is also promoted. The complaints lodged by users through station authorities, RailMadad, 139 etc. is inquired into and resolved by railway officials. The performance of the parking contractors is regularly monitored and suitable penal action, as incorporated in the parking contract agreement, is taken against the contractors whenever any irregularities like overcharging etc. are noticed.

Surveys are done at stations to assess the pressure on existing parking space before allotment of parking contracts. Expansion of existing parking lots and creation of new parking sites is done based on such surveys considering the utilization of existing parking sites, inflow of vehicles in station area, availability of parking space at station etc. Duration-wise entry fee is levied in order to manage movement of traffic and to restrict unauthorised parking of vehicles causing congestion in parking lanes.
